

**FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF VISHNU PRIYA GLOBAL INDIA PVT. LTD.

1.	NAME OF CORPORATE PERSON	Vishnu Priya Global India Pvt. Ltd.
2.	DATE OF INCORPORATION OF CORPORATE PERSON	31-10-2008
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	ROC- DELHI
4.	CORPORATE IDENTITY NUMBER/LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U18101DL2008PTC184557
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	9/6752, JANTA GALI, GANDHI NAGAR, DELHI, Delhi, India, 110031
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	07/08/2024
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Mr. Hemant Sethi IBBI Reg No.: IBBI/IPA-002/IP-N01107/2021-2022/13628 Email Address: vpgi.volliq@outlook.com hemantmlsethi60@gmail.com IBBI Registered Address: Block No. IB, House No. 8-C, Ashok Vihar, Phase-1, Opp. sports Complex, North West, Delhi, 110052. Communication Address 1: - C-1/2846 Sushant Lok Phase -1 Gurgaon-122002. Communication Address 2: - First Floor, 64, Okhla Estate, Phase III, (Near Modi Mills), New Delhi 110020. Telephone No: 011-46664623
8.	LAST DATE FOR SUBMISSION OF CLAIMS	06/09/2024

Notice is hereby given that the Vishnu Priya Global India Pvt. Ltd. has commenced voluntary liquidation on 07/08/2024. The stakeholders of Vishnu Priya Global India Pvt. Ltd. are hereby called upon to submit a proof of their claims, on or before 06/09/2024, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.



Mr. Hemant Sethi
vpgi.volliq@outlook.com / hemantmlsethi60@gmail.com

IBBI Reg No.: IBBI/IPA-002/IP-N01107/2021-2022/13628

Voluntary Liquidator in the matter of Vishnu Priya Global India Pvt. Ltd.

Date: 09/08/2024
Place: New Delhi